भिलाई स्टील प्लान्ट के हिन्दी सेल के अनुवादकों को प्रशिक्षण

7672. श्री जार्ज फर्नान्डीज : क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भिलाई स्टील प्लान्ट के हिन्दी सेल के अनुवादकों को अब तक केन्द्रीय अनुवाद ब्यूरो, नई दिल्ली में अनुवाद का प्रशिक्षण नहीं दिया गया है ;

(ख) यदि हां, तो उसके क्या कारण हैं; और

(ग) इस सम्बन्ध में गृह मंत्रालय के आदेशों का पालन न करने के लिए क्या कार्यवाही करने का विचार है ?

उद्योग तथा इस्पात और खान मंत्रालय में राज्य-मंत्री (श्री चरनजीत चानना) (क) से (ग) इस समय भिलाई इस्पात कारखाने में अंग्रेजी से हिन्दी और हिन्दी से अंग्रेजी में अनुवाद कार्य करने के लिए केवल एक अनुवादक है । उन्हें पिछले वर्ष ही नियुक्त किया गया है और वह अनुवाद-कार्य के लिए पर्याप्त है । काम की स्थिति को देखते हुए उन्हें केन्द्रीय अनुवाद ब्यूरो में प्रशिक्षण के लिए भेज दिया जाएगा । भिलाई इस्पात कारखाना इस बारे में सरकार की नीति की उपेक्षा नहीं कर रहा है ।

Inclusion of Bhatada Caste of Kala Handi District in Scheduled Tribe

7673. SHRI RASABEHARI BEHRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the fact that 'BHATADA' caste of Kalahandi district, Orissa is not considered as Scheduled Tribe, though their relatives in neighbouring district of Koraput are treated as Scheduled Tribe; and

(b) if so, the steps taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) 'Bhatada' Caste of Kalahandi district of Orissa has not been specified as Scheduled Tribe nor have they been specified as Scheduled Tribe in the neighbouring district of Koraput.

(b) Amendment in the existing lists of Scheduled Castes and Scheduled Tribes requires legislation by Parliament in view of Articles 341(2) and 342(2) of the Constitution. The representation regarding inclusion of 'Bhatada' in list of Scheduled Tribes in Orissa, as well as many other recommendations, suggestions and representations in respect of the various States/Union Territories are being duly considered in the context of the proposed comprehensive revision of the list of Scheduled Castes and Scheduled Tribes in consultation with the concerned State Governments and in accordance with the relevant criteria. The comments from some of the State Governments/Union Territories are still awaited and they are being regularly reminded.

Study of Report on Tribal Migrant Labour and Industrialisation of Tribal Areas

7674. SHRI N. E. HORO: Will the Minister of LABOUR be pleased to state:

(a) whether any Committee was appointed by the Central Government to study and report on Tribal migrant labour and industrialisation of Tribal areas;

(b) if so, whether this Committee has submitted its report; and

(c) the salient features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAVIR): (a) to (c). The Central Government have not appointed any Committee to study and report on Tribal